

**Before the Appellate Tribunal for Electricity  
( Appellate Jurisdiction )**

**Appeal No. 66, 4, 5, 6, 7 and 8 of 2014**

**Dated : 9<sup>th</sup> May, 2014**

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**In the matter of**

**Appeal No. 66 of 2014**

**SKS Ispat & Power Ltd. ... Appellant(s)  
Versus  
Chhattisgarh State Power Trading Co. Ltd. & Anr. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. Rajesh Ranjan  
Mr. Alok Shankar  
Counsel for the Respondent (s): Mr. Anand K. Ganesan  
Ms. Swapna Seshadri for R.2  
Ms. Suparna Srivastava for R.1

**Appeal no. 4 of 2014**

**M/s. Salasar Steels & Power Ltd. ... Appellant(s)  
Versus  
Chhattisgarh State Power Trading Co. Ltd.  
& Anr. ... Respondent(s)**

**Appeal no. 5 of 2014**

**M/s. Jagdamba Power & Alloys Ltd. ... Appellant(s)  
Versus  
Chhattisgarh State Power Trading Co. Ltd.  
& Anr. ... Respondent(s)**

**Appeal no. 6 of 2014**

**M/s. Hira Ferro Alloy Ltd. ... Appellant(s)  
Versus  
Chhattisgarh State Power Trading Co. Ltd.  
& Anr. ... Respondent(s)**

**Appeal no. 7 of 2014**

**M/s. Godavari Power & Ispat Ltd.** ... **Appellant(s)**  
**Versus**  
**Chhattisgarh State Power Trading Co. Ltd.**  
**& Anr.** ... **Respondent(s)**

**Appeal no. 8 of 2014**

**M/s. Vandana Global Ltd.** ... **Appellant(s)**  
**Versus**  
**Chhattisgarh State Power Trading Co. Ltd.**  
**& Anr.** ... **Respondent(s)**

**Counsel for the Appellant(s) :** **Mr. Buddy A. Ranganadhan**  
**Mr. Raunak Jain**

**Counsel for the Respondent(s):** **Ms. Suparna Srivastava for R-1**  
**Ms. Swapna Seshadri for R-2**

**ORDER**

We have heard Mr. Buddy A. Ranganadhan, the learned counsel for the Appellant for some time in Appeal No. 4 of 2014.

Post the matter for further hearing on **11.07.2014.**

**(Rakesh Nath)**  
**Technical Member**

**(Justice M. Karpaga Vinayagam)**  
**Chairperson**

ts/js

